



No. 2/74/2023-Admn. /APTEL/376/2026
Appellate Tribunal for Electricity - 78
Core-4, 7th Floor, SCOPE COMPLEX, Lodhi Road,
New Delhi - 110003

Dated the 28 September, 2026

OFFICE ORDER

In exercise of the power conferred by the Section 113 of the Electricity Act, 2003 read with Section 24 (2) (d) of the Tribunal Reforms Act, 2026 and in pursuance of Department of Legal Affairs' O.M. No. J-18/57/2026-JUDICIAL/E.195818 dated 27.08.2026, the Ministry of Power vide their order No. 46/2/2022-R&R-II dated 8th September, 2026 has revised the tenure of Shri Virender Bhat, Hon'ble Judicial Member, APTEL appointed under Tribunal Reforms Act, 2021 for a period of four (4) has now been revised to five (5) years from the date of assumption of the post i.e. 21st of November, 2023 (FN), or till attaining the age of sixty-seven years, whichever is earlier.


(Swapna Singh)
Ld. Registrar (APTEL)

To

Shri Virender Bhat,
Hon'ble Judicial Member, APTEL

Copy for information: -

1. The Under Secretary, Ministry of Power for information w.r.t. MoP order No. 46/2/2022-R&R-II dated 8th September 2026
2. Pay and Accounts Office (Sectt.), Ministry of Power, Sewa Bhawan, R.K. Puram, New Delhi-110066.

Internal

1. PPS to Hon'ble Judicial Member.
2. Drawing & Disbursing Officer, APTEL.
3. Service book of Shri Virender Bhat, Hon'ble Judicial Member, APTEL.
4. Personal file of Shri Virender Bhat, Hon'ble Judicial Member, APTEL.
5. IT Consultant.
6. Office copy/Guard file